

(14)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

Regn.No. RA 270/1992 in  
OA 211/1989

Date of decision: 07.08.1992.

Shri Sri Chand

...Petitioner

Vs.

U.O.I. & Others

...Respondents

CORAM:

The Hon'ble Mr.P.K. Kartha, Vice Chairman(J)

The Hon'ble Mr.B.N. Dhoundiyal, Administrative Member

1. . Whether Reporters of local papers may be allowed to see the Judgment? *Yes*
2. To be referred to the Reporters or not? *No*

JUDGMENT

(of the Bench delivered by Hon'ble  
Shri P.K. Kartha, Vice Chairman(J))

This RA has been filed by the original applicant in OA 211/1989 which was disposed of by judgment dated 03.07.1992. The petitioner, who was working as Inspector (Ministerial) in the Delhi Police have prayed for the following reliefs:-

- (i) To direct the respondents to grant him notional promotion in the rank of Inspector from the year 1981 and to fix his seniority in that rank from the same year;

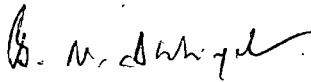
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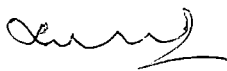
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(P)

- (ii) in the alternative, he has prayed that the respondents be directed to grant notional promotion to him in the rank of Inspector from the year 1984 and give him seniority from the year 1984;
- (iii) to award notional salary, pay and allowances and other consequential benefits; and
- (iv) to direct them to consider him for promotion to the post of A.C.P. in the D.P.C. to be constituted in February, 1989 and he be promoted as Assistant Commissioner of Police on the basis of his revised seniority as well as notional promotion.

2. After going through the records of the case and hearing the learned counsel of both parties, the Tribunal came to the conclusion that the petitioner was not entitled to the relief sought by him and accordingly OA 211/1989 was dismissed.

3. On going through the grounds raised in the RA, we see no error apparent on the face of the judgment. The petitioner has also not brought out any fresh facts warranting the review of the judgment. The RA is accordingly rejected.

  
(B.N. DHOUNDIYAL)  
MEMBER (A)  
07.08.1992

  
(P.K. KARTHA)  
VICE CHAIRMAN (J)  
07.08.1992